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- \* IN THE HIGH COURT OF DELHI AT NEW DELHI
- + CO.PET. 704/2014

SH. AMARPREET SINGH OBEROI & ORS. ..... Petitioners Through

versus

M/S A. N. BUILDWELL PVT. LTD. ...

..... Respondent

Through

Mr.Sachin Datta, Sr.Adv. with Mr.Laksh Khanna and Ms.Puja Jain, Advs. for SELFC.

Mr. Vikas Sethi, Investor in person.

Mr.Neeraj Sharma, Adv. for applicant in CAs 4226-4227/2017.

Mr.Ahmad Ibrahim, Adv. for applicant in CAs 2082-2083, 2091-2093, 2105 and 2120/2016.

Mr.Murari Tiwari, Mr.Rahul Kumar, Mr.Shivam Malhotra and Mr.Maneesh Saxena, Advs. for applicant in CA 260/2019.

Mr. Vivek Sibal, Mr. Rahul Sharma, Mr. Yash Patel and Mr. Mudit Gupta, Advs. for Ex. Directors- Sh. Sunil Gandhi and Major (Retd.) S.K. Hooda.

Mr.Kunal Sharma, Adv. f or Official Liquidator

**CORAM:** 

HON'BLE MR. JUSTICE JAYANT NATH

ORDER 30.07.2019

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## CA No.450/2018

I have arguments in part. It is appropriate that further arguments be heard after the judgment on the Scheme is given.

List on 12.09.2019.

JAYANT NATH, J.

**JULY 30, 2019/v** 

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